

2019
High Court, Appellate Side
Calcutta

DATED: CALCUTTA, THE 08th JULY, 2019

Schedule of Viva-voce in the process of Selection and Promotion to the post of Additional District & Sessions Judge in the cadre of District Judge (Entry Level) towards filling up the 16 (sixteen) vacancies declared vide Court's Notification No. 2255-R(JS) dated 17.04.2019, through **Normal Promotion, 2019**, for the 48 eligible WBSJ Officers (as listed in the schedule enclosed) in the rank of ADJ, FTC belonging to the cadre of Civil Judge (Senior Division).

Venue : **Study Room,
Main Building, 1st Floor,
High Court, Calcutta**

Date : **16th, 17th, 18th and 19th July, 2019**
(12 officers each day as per enclosed schedule)

Time : **02:00 P.M. onwards.**

Reporting time & Place : **1:15 P.M. at the Chamber of the Registrar
General, Main Building, 1st Floor, High Court,
Calcutta**

SCHEDULE OF VIVA-VOCE FOR NORMAL PROMOTION 2019**ON 16.07.2019**

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Shri Gour Sundar Banerjee	ADJ, FTC-2, Howrah
2.	Shri Somnath Mukherjee	ADJ, FTC-2, Bichar Bhavan, Calcutta
3.	Shri Prodip Barman	ADJ, FTC-2, Basirhat, North 24-Parganas
4.	Smt. Sulagna Dastidar	ADJ, FTC-8, Alipore, South 24-Parganas
5.	Shri Nilanjan Dey	ADJ, FTC-2, Lalbagh, Murshidabad
6.	Smt. Rajashree Basu Adhikary	ADJ, FTC-7, Alipore, South 24-Parganas
7.	Shri Abhijit De	ADJ, FTC-2, Barrackpore, North 24-Pgs.
8.	Smt. Asima Pal	ADJ, FTC-1, Alipore, South 24-Parganas
9.	Shri Tapas Chandra Das	ADJ, FTC-1, Barrackpore, North 24-Parganas
10.	Mr. Jahangir Kabir	ADJ, FTC-1, Basirhat, North 24-Parganas
11.	Shri Suresh Biswakarma	ADJ, FTC, Bankura
12.	Shri Bibhuti Narayan Singh	ADJ, FTC-3, Berhampore, Murshidabad

ON 17.07.2019

13.	Shri Alope Kumar Choudhury	ADJ, FTC, Durgapur, Paschim Bardhaman
14.	Shri Anil Kumar Prasad	ADJ, FTC, Haldia, Purba Medinipur
15.	Smt. Dipali Shrivastava (Sinha)	ADJ, FTC-1, Paschim Medinipur
16.	Shri Pijush Kanti Roy	ADJ, FTC-1, Diamond Harbour, South 24-Parganas
17.	Shri Haradhan Mukhopadhyay	ADJ, FTC-2, Contai, Purba Medinipur
18.	Shri Binoy Kumar Pathak	ADJ, FTC-1, Islampur, Uttar Dinajpur
19.	Shri Madan Mohan Mishra	ADJ, FTC-3, Barrackpore, North 24-Parganas
20.	Smt. Madhumita Roy-III	ADJ, FTC-2, Kandi, Murshidabad
21.	Kazi Abul Hasem	ADJ, FTC-1, Jangipur, Murshidabad
22.	Shri Anjan Kumar Sarkar	ADJ, FTC-1, Berhampore, Murshidabad
23.	Shri Hiranmoy Sanyal	ADJ, FTC-3, Malda
24.	Shri Asis Kumar Mukherjee	ADJ, FTC-4, Diamond Harbour, S. 24-Parganas

ON 18.07.2019

25.	Shri Pijush Ghosh	ADJ, FTC-2, Purulia
26.	Shri Binay Kumar Prasad	ADJ, FTC-2, Raiganj, Uttar Dinajpur
27.	Shri Baishnab Sarkar	ADJ, FTC-4, Barasat, North 24-Parganas
28.	Shri Tapas Kumar Roy	ADJ, FTC-3, Howrah
29.	Molla Asgar Ali	ADJ, FTC, Dubrajpur, Birbhum
30.	Shri Duri Venkat Srinivas	ADJ, FTC-2, Jangipur, Murshidabad
31.	Smt. Rina Sawoo	ADJ, FTC-2, Alipurduar, Jalpaiguri
32.	Shri Sujit Kumar Jha	ADJ, FTC-3, Barasat, North 24-Parganas
33.	Shri Apurba Kr. Ghosh	ADJ, FTC-2, Tamluk, Purba Medinipur
34.	Smt. Srimayi Kundu	ADJ, FTC-1, Barasat, North 24-Parganas
35.	Shri Arun Rai	ADJ, FTC-1, Howrah
36.	Smt. Madhumita Roy-II	ADJ, Suri, Birbhum

ON 19.07.2019

37.	Shri Gopal Kishore Sinha	ADJ, FTC-5, Alipore, South 24-Parganas
38.	Shri Subhendu Saha	ADJ, FTC-1, Chinsurah, Hooghly
39.	Shri Rajesh Chakraborty	ADJ, FTC, Kalna, Purba Bardhaman
40.	Shri Tapas Kumar Mitra	ADJ, FTC-4, Barrackpore, North 24-Parganas
41.	Smt. Sharanya Sen Prasad	ADJ, FTC-2, Asansol, Paschim Bardhaman
42.	Shri Prasanta Mukhopadhyay	ADJ, FTC-2, Krishnanagar, Nadia
43.	Shri Indiar Tripathi	ADJ, FTC, Ranaghat, Nadia
44.	Shri Deepto Ghosh	ADJ, FTC-1, Burdwan
45.	Shri Arun Kumar Nandy	ADJ, FTC-5, Barasat, North 24-Parganas
46.	Smt. Modhumita Basu	ADJ, FTC-4, Krishnanagar, Nadia
47.	Shri Dinanath Prasad	ADJ, FTC-1, Kandi, Murshidabad
48.	Smt. Moumita Bhattacharya	ADJ, FTC, Siliguri, Darjeeling

The above-named officers from the adjoining districts viz. **Kolkata, Howrah, North & South 24-Parganas, Purba & Paschim Medinipur, Nadia, Purba Bardhaman and Paschim Bardhaman** are granted to leave their respective stations **after court hours on the previous day before their respective scheduled dates of Viva-voce** while those from the far off districts viz. **Darjeeling, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective stations **after court hours the day before the previous day of the scheduled date of viva-vice** pre-ensuring no inconvenience in the judgeship and all to remain away therefrom till joining back soon after the interview is over and their such absence will be treated as **“Leave on Duty”**.

By Order,

The 08th July, 2019.

**Sd/-
Registrar General-cum-Secretary
Selection Board, High Court,
Calcutta.**

2019
High Court, Appellate Side
Calcutta

No. 3496-RG

Dated, Calcutta the 08th July, 2019

**From: Sri Rabindranath Samanta,
Registrar General-cum-Secretary,
Selection Board,
High Court, Calcutta.**

**To : (I) All the District Judges of West Bengal
(II) The Chief Judge, City Sessions Court, Calcutta**

Sub: Schedule of Viva-voce for selection and promotion to the post of Additional District & Sessions Judge in the cadre of District Judge (Entry Level) towards filling up 16 (sixteen) vacancies declared vide Court's Notification No. 2255-R(JS) dated 17.04.2019 through Normal Promotion, 2019, involving 48 eligible WBSJ officers in the feeder rank of ADJ, FTC, belonging to the cadre of Civil Judge (Senior Division).

Sir/Madam,

With reference to the above, I am directed to inform you that viva-voce of 48 eligible WBSJ officers in the rank of Additional District & Sessions Judge, Fast Track Court, in the process of selection and promotion to the cadre of District Judge (Entry Level) through Normal Promotion, 2019, is scheduled to be held on and from **16th, 17th, 18th and 19th July, 2019**, as per the schedule being published in Court's website.

In doing so, I am directed to inform that the Hon'ble Court has been pleased to allow the officers from the adjoining districts viz. **Kolkata, Howrah, North & South 24-Parganas, Purba & Paschim Medinipur, Nadia, Purba Bardhaman and Paschim Bardhaman** are granted to leave their respective stations **after court hours on the previous day before their respective scheduled dates of Viva-voce** while those from the far off districts viz. **Darjeeling, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective stations **after court hours the day before the previous day of the scheduled date of viva-voce** pre-ensuring no inconvenience in the judgeship and all to remain away therefrom till joining back soon after the interview is over and their such absence will be treated as "**Leave on Duty**".

You are therefore, requested to inform the concerned officers as listed in the schedule and posted in your judgeship accordingly.

This may be treated as important and urgent.

For further information, if any, the officers are requested to visit the Court's website **www.calcuttahighcourt.gov.in**. The Officers may also contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta on all working days (between 11.00 a.m. to 4.45 p.m.), over Phone No. 033-2254-8065/8226.

Yours faithfully,

Sd/-
(Rabindranath Samanta)
Registrar General-cum-Secretary
Selection Board

Enclo: Schedule of Viva-voce (3 sheets)